

this direction is placed on the table of the House. [See Appendix XLII, Annexure No. 14].

NOMINATION OF CANDIDATURES FOR DIPLOMA IN SOCIAL WELFARE FROM THE INDIAN INSTITUTE OF SOCIAL WELFARE AND BUSINESS MANAGEMENT, CALCUTTA

*244. SHRI R. N. KAKATI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government of India nominate every six months certain candidates for obtaining Diploma in Social Welfare (Labour Welfare) from the Indian Institute of Social Welfare and Business Management, Calcutta University, Calcutta;

(b) if so, what are the requirements for the nomination;

(c) whether this concession is also extended to the ministerial staff in view of the national emergency; and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) Yes.

(b) The Course is primarily meant for the Labour Officers of the Central Pool of Labour Officers. Candidates sponsored by State Governments performing the duties of Labour Officers or other allied duties are also nominated.

(c) No.

(d) This training has no relevance to the nature of the work of the ministerial staff in the Secretariat. Nor can such training qualify the ministerial staff for recruitment to the post of Labour Officers.

TYPEWRITERS PURCHASED BY DIRECTORATE OF NATIONAL SAMPLE SURVEY

*249. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that typewriters worth over Rs. 30,000 have been purchased by the Chief Director of the Directorate of National Sample Survey without obtaining proper sanction; and

(b) if so, whether any action has been taken against the persons concerned for not complying with the rules and if not what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) 43 typewriters costing about Rs. 49,500 were purchased by the Chief Director during the years 1961-62 and 1962-63. As "Head of Department", he has the power to make these purchases himself.

(b) Does not arise.

FIGHTER PLANES FOR I.A.F.

*254. SHRI S. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have requested the Government of the United States of America for the supply of fighter planes for the I.A.F.; and

(b) if so, what is their reaction in this regard?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) The Government of India have requested the United States Administration for assistance of military supplies but it is not in the public interest to disclose the details on the points asked.